

DR. BIPLAB DASGUPTA:  
Madam, it has been decided...

THE VICE-CHAIRMAN ( SHRIMATI KAMEA SINHA): If you want to raise it, you raise it after 5 o'clock. Don't Waste the Private Members' time. Kindly take your seat.

**THE SMALL FAMILY (INCENTIVES AND MOTIVATIONS) BILL, 1991—**

DR. M. ARAM (Nominated): Madam, I am very grateful to you for this opportunity to speak on a Bill of supreme importance. The subject of the Bill, the small family, will be the single most important factor in shaping the destiny of the Indian nation. I commend the initiative of the hon. Member, Shri Suresh pa-chouri in highlighting our number one problem, the population problem. The Statement of Objects and Reasons says, "This is the root cause of almost every problem which the nation is facing today."

Madam, may I take a minute to delineate the historical perspective and the global scenario. In the year 1650, about 350 years ago, the entire world had a population of only 50 crores. The annual growth rate at that time was only 0.3 per cent.

It took 250 years for this population to double i.e. to become 1000 millions, around the beginning of this country, i.e., 1900. Since then the world population has been galloping and indeed exploding. It has already crossed five billion. By 2000 it will cross six billion. Experts who have calculated the carrying capacity of the earth say that the carrying capacity of the earth is about eight billion. But, the population of world may cross eight billion and it may reach even up to 10 billion. It is a population bomb which is more insidious, more dangerous than even the nuclear bomb.

Madam, the population of India at

(the beginning of this century, i.e. 1901 was 240 million. In 1947, when our country became free, we had a population of 340 million. In 1981, the population had doubled. It was 630 million at that time. According to the 1991 census, the population was 850 million. It has already crossed 900 million and according to the 8th Five Year Plan document, by 2001, we would have a population of about 1000 million. To be exact, according to the 8th Plan projections, it will be 1006 million. Even after 2001, the population of India will go on increasing, i.e., if the present trend continues, by 2011, the population would be 1164 millions. The population will not stop at that level. It will go on increasing. When it will stabilize is not clear. Some say it will stabilize by 2050, some say it will even take longer. But much will depend upon what we do now and in the next few years. But one thing has been projected by many, that in the next century i.e. 21st Century, India will become the most populous nation in the world. India will beat China in the population race, if not in the sports race, and we will take the first place in the world as the most populous nation, indeed a dubious distinction. Madam, the Bill moved by our hon. friend, Shri Suresh Paehouri, defines the small family as a family of four; two parents and two living children. This Bill indicates steps to promote the small family norm amongst the general public by payment of monetary and other incentives, preferences in recruitment and promotion in public services, advance of easy loans for housing allotment of house sites and education facilities in Kendriya and Navodaya Vidyalayas. The Bill also proposes disincentives for Government employees such as denying increments and promotions to those employees who have more children. Further, the Bill provides that the incentives and disincentives,

*mutatis mutandis*, should apply also to the employees in the private sector. All these provisions mentioned in the Bill, I think are steps in the right direction and I support them. Madam, may I further state that what is really needed — I am glad that the hon. Minister for Health is here may I draw his attention? Is a comprehensive Population Policy, a New Population Policy. Just as we have a New Economic Policy, a New Education Policy, so also we should have a New Population Policy. Fortunately, as our hon. Member, Shri Pachouri, has already mentioned, a high-powered Committee with Dr. M. S. Swaminathan as Chairman, was constituted and his excellent Report is now available with the Government. First, therefore, I would like to urge the Government, without losing time, to take up this Report and present a New Population Policy for debate and discussion and adoption by Parliament. The Swaminathan Committee Report rightly says the process by which the New Population Policy is arrived at, is as important, as the product. Just as there was a national debate on the draft Education Policy some years ago, and so there should be a national debate on the New Population Policy. The Swaminathan Report has given an Implementation Strategy as part of the policy document — and this is as it ought to be — even as our New Education Policy has a Programme of Action as an integral part of the total document. An important feature of the New Population Policy proposed by the Swaminathan Committee is its thrust towards decentralisation. The Committee rightly says that with the emergence of panchayati Raj and Nasir Palika as Constitutional bodies, under the 73rd and 74th Amendments the decentralisation of the New Population Policy should be derentralised. The village Panchayat and the Municipality with 33 per cent of women in

them, not only as Members but also as leaders, as Chairpersons of Panchayats and Municipalities should certainly play an active part in the process of both planning and implementation of the New Population Policy. Madam, I also welcome Dr. Swaminathan Committee's proposal that there should be a Cabinet Committee on Population and Social Development and a Standing Cabinet Committee. I also welcome his proposal for a National Commission on Population and Social Development. I also welcome his proposal for a Special Fund for Population. I also welcome his proposal for a special Fund for Population and Social Development.

Madam, the picture is not so gloomy as it may appear. There are shining examples of success in the matter of population control in the country. I know intimately the Gandhigram experience Gandhigram, indeed, is well-known in the field of family welfare. The Gandhigram experience, the Athur story, is a success story. While, in the country as a whole, we are still struggling with the problem of bringing down the birth rate, Gandhigram has already shown the way by bringing down the birth rate from 34 per thousand to 21 per thousand. As you know, 21 per thousand is the target for the country, under the 'Health for All by 2000 A.D.' scheme.

There is, of course, scepticism whether we would be able to achieve this goal of 21 per thousand by 2000 A.D. But how did Gandhigram achieve this goal of 21 per thousand, twenty years ahead of the target date set for the country? It was by a process of education, communication and extension — which the Swaminathan Committee has also recommended — by a process of visitation and motivation and by providing facilities and services right at the places where the people were.

What Dr. Soundaram Raniachan-dran, the great leader and a former Union Minister, did was to set up the Gaudhigram Trust for Rural Health and Family Welfare and establish the Kasturba Hospital. Then, the dedicated and sustained services of doctors like Dr. Kausayla Devi have brought about a silent revolution in the heart of the countryside.

Madam Vice-Chairperson, when I was the Vice-Chancellor of the Gandhigram Rural University population control was a major thrust area in thirty villages which constituted the extension laboratory of the University. I am glad the hon. Minister of State for Human Resource Development is here. Madam, the Village Planning Committees and the Women's Societies in these thirty Villages, in the service area of the Gandhigram University, saw to it that every family took a pledge that they would not have more than two children. And a miracle happened. Village by village you can go and see there. One village, Kannimanu-thu, during my tenure, achieved the miracle of zero population growth. The birth rate and the death rate were equalised.

At that time, Ms. Madhuriben Sheh, who was the Chairman of the University Grants Commission, came and saw the village. She was so impressed that she asked me to convene a national seminar on linking education with extension. Indeed, Vice-Chancellors from all over the country visited the village — it is almost a place of pilgrimage— where zero population growth had been achieved. It would take a long time for the whole country to achieve this. But if universities can play a role, through their departments of extension and adult education if each university can have a well-defined service area where the target should be the achievement of zero population growth, it would be a wonderful

thing. Indeed, universities should take the lead.

Madam, I would not take much of your time. But I should say that while our life expectancy has risen to 60, while our infant mortality rate has fallen to 78, our birth rate continues to be high. It was 30.2 per thousand in 1990. The population growth rate continues to be high—2.1 per cent. As a matter of fact, the problem in our country has been the acceleration in the population growth rate in the sixties, seventies, and even in the eighties. The marginal decline in the growth rate in the eighties has not helped us very much.

During 1941—1951, the growth rate was 1.25 per cent. The growth rate during 1951—1961 was 1.96 per cent. During 1961—1971, the growth rate was 2.2 per cent. The growth rate during 1971-1981 was 2.22 per cent—the highest so far. During 1981—1991, the growth rate was 2.12 per cent.

This acceleration in the growth rate has been the real problem in our country. The Swaminathan Committee has compared the position between the various States in the country. We see that there is a wide variation in the picture. While some States like Kerala and Tamil Nadu have done extremely well in this field, the other States, some of the larger States, the populous States, like Uttar Pradesh and Bihar, have a tremendous challenge to face. Madam, to conclude, indeed it was rightly pointed that the mover of this Private Member's Bill. Mr. Pachouri, belongs to the ruling party. May I submit to the hon. Minister that, if the Government would give us an assurance that it would expedite the formulation and implementation of a comprehensive new Population policy, the Bill would serve the purpose?

The two most vulnerable groups are the youth and the poor. If the population issue is not tackled effectively, they will be the worst sufferers. The youth will face the spectre of unemployment and the poorest will never be able to get out of the mire of mass poverty. In order to banish poverty from our ancient land and our great country and to check the rising menace of unemployment; a new population policy is a must. The destiny of India; the future of our country its role in the global community and indeed almost everything will depend upon how we tackle the population issue.

Thank you very much for giving me, this opportunity to speak.

**श्री संघ प्रिय गोतम (उत्तर प्रदेश) :**  
उपसभाध्यक्ष महोदय, हम जब छोटी-छोटी कक्षाओं में पढ़ते थे तो हमें एक श्लोक पढ़ाया जाता था :

“वरुणेको गुणी पुत्रो न च मुखं शतान्ध्याप,  
एकश्चन्द्र तमो हैतिः न तारागणारविः”

लायक पुत्र एक ही अच्छा; नालायक अनेक अच्छे नहीं। एक चन्द्रमा सारे अंधेरे का विनाश करता है, अनेकों तारे अंधेरे का विनाश नहीं करते।

महोदय, एक बात हमने प्रत्यक्ष देखी। हमारे यहां-हिन्दू समाज में एक मान्यता है कि लड़कियां ही वंश चलाती हैं और माता-पिता का नाम निकालते हैं लड़के और लड़कियां नहीं निकालती। एक लेखक ने कहा है :

“भईया मत देखो वंश,  
हिरणाकुश के प्रह्लाद भए और उग्रसेन के कंस।”

ऐसे-ऐसे हमने पढ़ा था। हमने यह भी देखा कि महात्मा गांधी से बड़ा कोई महान पुरुष हमारे देश में नहीं हुआ। नेहरू जी का स्थान यकीनन महात्मा गांधी जी से छोटा था। महात्मा गांधी जी के चार पुत्र, अनेकों पौत्र और प्रपौत्र थे। लेकिन शायद कोई सांसद, महात्मा गांधी जी के इन चारों पुत्रों के नाम नहीं बता सकते और पंडित जवाहर लाल नेहरू की पुत्री श्रीमती इंदिरा गांधी थी जिनका सारा विश्व जानता है, भारत का बच्चा-बच्चा जानता है और फोटो देखते ही तीन साल का बच्चा कहता है-इंदिरा गांधी। तो यह भी मान्यता निरर्थक लगती है कि बच्चे ही नाम निकालते हैं। हमारे गांव की भाषा में बज में कहा करते थे कि इंदिरा गांधी ने बादल फाड़ दिए, वह बड़ी शक्तिशाली महिला थी। तो यह भी एक मिथ्या है। लेकिन यह पंडितों के पत्रों में है सारी बातें। यह व्यवहार में नहीं लाते। मैं सरकार के लोगों का ध्यान दिलाना चाहता हूँ। अभी राष्ट्रपति जी का अभिभाषण हुआ। आपने अपने किए, न किए का ब्योरा दिया और आगे आपकी क्या नीति है, उसका उल्लेख किया। उसमें एक भी शब्द जनगणना के बारे में, देश की जनगणना को निर्धत्त करने के बारे में नहीं है। इसका मतलब है कि आपकी कोई नीति जनगणना के नियंत्रण पर नहीं है। मैं तो टेलीविजन देखता भी नहीं हूँ। मेरे यहां कुछ चीजों का प्रवेश निषेध है। मेरे घर में कोई शराबी नहीं घुस सकता, बीड़ी-सिगरेट कोई मेरे मकान में पी नहीं सकता, पान खाकर आ नहीं सकता। मैं टी. वी. पर केवल समाचार देखता और सुनता हूँ, बाकी कुछ भी नहीं देखता। यह मेरी अपनी बातें हैं। हो सकता है कि लोगों को पसंद नहीं आए। लेकिन मेरी अपनी हैं। मैं टी. वी. पर जब समाचार देखता हूँ तो टी. वी. पर सबसे पहले मीटर की सुई घूमती हुई दिखाई देती है। क्या उसको सत्ता पक्ष के लोग नहीं देखते? क्या यह सांसद नहीं देखते?

[उपसभाध्यक्ष (श्री मोहम्मद सलीम):  
पीठासीन हुए]

क्या यह मंत्रीगण नहीं देखते? और अगर देखते हैं तो फिर अमल क्यों नहीं करते? महोदय, मैं आपसे निवेदन कर रहा था कि सरकार की कोई इच्छा शक्ति नहीं है।

परिवार नियोजन छोटा परिवार यह बहुत समय से प्रचार हो रहा है। दीवारों पर लिखा गया "दो या तीन बच्चे, होते हैं घर में अच्छे"— यह पच्चीस-तीस साल पहले लिखा गया अब २५ पंद्रह साल पहले लिख दिया "पहला बच्चा अभी नहीं, दो के बाध कभी नहीं" तो क्या यह हमारे सत्ता पक्ष के लोगों ने पढ़ा नहीं और अगर पढ़ा तो इसका क्या असर उन्होंने लिया ? हमारे यहां नौकरियां देने के लिए बहुत सी शर्तें होती हैं, उम्र इतनी होनी चाहिए, अनुभव इतना चाहिए, इतनी शिक्षा होनी चाहिए, अगर पुलिस की नौकरी है तो लंबाई इतनी होनी चाहिए, सीना इतना होना चाहिए और हम नौकरियां जब देते हैं तो यह शर्तें क्यों नहीं लगाते कि नौकरी देने के बाद एक शर्त लिखनी पड़ेगी जैसे कि दो शादी नहीं कर सकता सरकारी नौकर एक पत्नी के होते हुए या एक पति के होते हुए अथवा महिला है तो। ब्यादा सम्पत्ति का देना पड़ेगा, वहां यह भी देना पड़ेगा कि कितने बच्चे हैं और दो के बाद

he will

be dismissed from the service.

इसमें क्या परेशानी है आपको ?

आप आर्थिक लाभ के साधन देते हैं। कोटा, लाइसेंस, परमिट, एजेंसी पेट्रोल की, सीमेंट की, लोहे की, केरोसीन की, पेट्रोल पम्प आदि। आप बहुत सी शर्तें लगाते हैं— इस क्षेत्र का रहने वाला होना चाहिए, इतनी शिक्षा होनी चाहिए, बेरोजगार होना चाहिए, शिक्षित होना चाहिए तो आप क्यों शर्तें नहीं लगाते कि दो से ज्यादा बच्चे नहीं होने चाहिए ? अगर हैं तो नहीं मिलेगी एजेंसी और अगर दो के बाद ज्यादा बच्चे हो गए तो एजेंसी टर्मिनेट कर दी जाएगी। बहुत से लोग लाइन में लगे हुए हैं, बैठे हुए हैं लोग तैयार, खाली हैं, बगैर काम के, हाथ खाली हैं उनके। क्यों नहीं आप यह शर्तें लगा देते ?

थोड़ा सा जिक्र आया राजनीति का, आप संगठन के पदाधिकारी बनाते हैं तो आप क्यों शर्तें नहीं लगाते कि संगठन के पदाधिकारी वही बनें जिनके दो से ज्यादा बच्चे नहीं होंगे या सांसद, विधायक और जनप्रतिनिधि के लिए उन्हीं की उम्मीदवारी तय की जाएगी जिनके दो से ज्यादा बच्चे नहीं होंगे। क्या लोगों की कमी है ? लाइन लगी हुई है,

हजारों पढ़े-लिखे, अनुभवी लोग और जो संस्थाओं में काम करते हैं, पढ़े हुए हैं, आपको उनकी कोई कमी नहीं है तो क्या आपने इसको लागू किया ? मैं क्षमा चाहूंगा, आप लोगों को यह बात बुरी लग सकती है। मैंने जो "हू इज टू" होता है वह देखा तो तब मुझे पता लगा कि हमारे प्रधान मंत्री जी के आठ बच्चे हैं। अब इनमें कितने बच्चे इस कार्यक्रम के बाद हुए हैं ? अगर नहीं हुए हैं तब तो ठीक है लेकिन अगर हुए हैं तो उन्हें क्यों प्रधान मंत्री रहना चाहिए ? क्या कमी है, बलराम आखड़ जी क्यों नहीं हो सकते ? प्रणव मुखर्जी क्यों नहीं हो सकते प्रधान मंत्री ? क्या पृथ्वी वीरों से खाली रही है कभी ? क्या आप लेस कम्पिटेंट हैं ? तो यह जो है इसकी जांच आप कराएं \*

श्री नरेश यादव (बिहार) : जो बात सब जानते हैं वह क्यों बोल रहे हैं ? . . . .  
(व्यवधान) . . . . .

उपसभाध्यक्ष (श्री मोहम्मद सलीम) : संघ प्रिय जी, आप बिल के दायरे से रहिए। आप अगर किसी को प्रधान मंत्री बनाना चाहते हैं तो ठीक है लेकिन किसी का नाम न लें।

श्री नरेश यादव : जिस बात की जानकारी नहीं है उस बात को सदन में कहना, क्या यह ठीक है ? . . . . (व्यवधान) . . . .

4 P.M.

श्री संघ प्रिय गौतम : उपसभाध्यक्ष जी, मैं जानकारी के आधार पर कह रहा हूँ। अगर ठीक नहीं है तो वापस ले रहा हूँ निकाल दीजिए। पर मेरी जानकारी सही है। मैं वगैर जानकारी के कहता ही नहीं हूँ क्योंकि मैं शपथ लेकर यहां आया हूँ और यहाँ भी मैंने शपथ ली है।

महोदय हम समाज के प्रकाश स्तम्भ है ; हम जो शासक लोग हैं, प्रतिनिधि हैं, इस समाज के लिए एक प्रकाश स्तम्भ का काम करते हैं। अगर हम प्रकाश फेंकेंगे तो समाज प्रकाशित होगा और अगर अंधेरा फेंकेंगे तो समाज में अंधेरा होगा। हम लोगों के लिए

\*Not recorded.

आदर्श और मार्ग दर्शक हैं। इसलिए हमें उनके सामने आदर्श उपस्थित करना चाहिए, हमें उनका मार्गदर्शक होना चाहिए। लेकिन महोदय, हम यह करते नहीं हैं। मैं ज्यादा लम्बी बात न करके उपसभाध्यक्ष जी, यह कहना चाहता हूँ कि यह सारे विश्व की चिंता है, हमारे देश की चिंता है। इसलिए हमें इसे व्यावहारिक रूप देना चाहिए और व्यावहारिक रूप देने के लिए हमें निर्णय लेना चाहिए। जो भी सरकार आए, अगली बार जो भी राजनैतिक दल चुनाव लड़ें वे अपने घोषणापत्रों में इसका समावेश करें। एक मिथ्या प्रचार है। हमारे मुस्लिम भाई और हिन्दू भाई, दोनों में कोई कम नहीं है। मुस्लिम कहते हैं कि खुदाई में दखलन्दाजी मत करो, शरीयत कहता है कि बच्चे खुदा की देन हैं। हमारे हिन्दू भाइयों में रीऐक्शन होता है। मैं सही बात सदन में बोलता हूँ, जब यह नहीं रोक रहे हैं तो हमारी आबादी कम हो जाएगी और अगर इनकी आबादी ज्यादा होगी तो देश का क्या होगा। तो बहुत से काम ऐक्शन और रीऐक्शन में भी होते हैं। इसलिए मैं यह मानता हूँ, सभी धर्मावलम्बियों को शिक्षा देनी चाहिए कि इसका धर्म से कोई मतलब नहीं है। मैं एक उदाहरण देकर अपनी बात खत्म कर रहा हूँ। हमारे यहाँ कायस्थ जाति होती है। इनकी संख्या सबसे कम है कुछ जगहों को छोड़कर। जब मुस्लिम पीरियड था तो ये सबसे ज्यादा शिक्षित थे और सबसे अच्छे पदों पर थे। जब अंग्रेजों का पीरियड आया तो वे सबसे ज्यादा अंग्रेजीवादी थे और सबसे अच्छे पदों पर थे और जब भारत आजाद हुआ तो भारत के पहले राष्ट्रपति जो बने वह कायस्थ थे और एक प्रधानमंत्री, श्री लाल बहादुर शास्त्री, वह भी कायस्थ थे। अगर मेरी जानकारी सही है तो भारतवर्ष में सी फोसदी शिक्षा जो कौम है वह कायस्थ कौम है। उनके यहाँ कोई भी, लड़का हो या लड़की वगैर पढ़ा लिखा नहीं है, कहीं भी चले जाए सारे देश में। तो थोड़ी संख्या होने पर क्या वे सत्ता में भागीदार नहीं हैं, क्या वे ब्यूरोक्रेट्स नहीं हैं, क्या वे सुप्रीम कोर्ट और हाई कोर्ट के जज नहीं हैं? क्या वे आई. ए. एस. और आई. सी. एस. नहीं हैं? उनकी भागीदारी सुनिश्चित नहीं है तो वह एम. एल. ए. या एम. पी. बनने में। लेकिन वहाँ विरादरी की बात करते हैं और जब उस विरादरी के किसी मामले पर यहाँ चर्चा होती

है तो वे गैर-हाजिर होते हैं, उपस्थित भी नहीं रहते। उपसभाध्यक्ष महोदय, मैं अपनी आदत से मजबूर हूँ, मैं शपथ लेकर आया हूँ कि मैं सच बोलूंगा, किसी को पसंद आए या न आए।

**उपसभाध्यक्ष (श्री मोहम्मद सलीम) :**  
आप कम भी बोलते हैं।

**श्री संघ प्रिय गौतम :** अब भी खत्म कर रहा हूँ।

उपसभाध्यक्ष, जब हमारा देश आजाद हुआ था तो देश की आबादी 31 करोड़ थी। लेकिन आज यह बढ़कर तिगुनी हो गयी है। कैसे भारत इस बाँझ को बर्दाश्त करेगा। लोगों की शिक्षा, दीक्षा, दवा, घर, मकान, रोजी यह कैसे देंगे, इस पर सोच विचार करना होगा।

मैं आखिरी उदाहरण देकर समाप्त करूँगा। 1971 में मैं बुलन्दशहर जन्मपद में था। वहाँ पर एक कैम्प आगनाइज हुआ। मैं विपक्ष में था और वहाँ कांग्रेस की सरकार थी। वहाँ डिस्ट्रिक्ट मजिस्ट्रेट ए. के. दास थे। उनको उत्तर प्रदेश में फस्ट प्राइज मिला था। उन्होंने कहा कि लोग स्वेच्छा से नसबंदी कराएँ। मैं विपक्ष का था। सबसे पहले बीच में खड़ा हो गया कि मैं अपनी नसबंदी कराऊँगा। कांग्रेस के मंत्री थे। उन्होंने उद्घाटन किया। मैंने कहा कि उद्घाटन छोड़ें। बेसेकटाभी के कैम्प का उद्घाटन है इसलिए पहले आप नसबंदी कराकर उद्घाटन करें। 1971 में हमारा इंटरव्यू हुआ। हमसे आल इंडिया रेडियो वालों ने पूछा कि आप विपक्ष के हैं, यह कांग्रेस सरकार का कार्यक्रम है, आप क्यों कर रहे हैं। मैंने कहा कि मैं एक सामाजिक कार्यकर्ता हूँ, एक विपक्षी पार्टी का नेता हूँ। यह राष्ट्रीय समस्या है। यह कांग्रेस की समस्या नहीं है और मैं राष्ट्रीय एकता का पक्षधर हूँ। अगर मैं करूँगा तो मेरे परिवार, मेरी पार्टी, मेरे समाज के लोग भी कराएँगे। उस दिन से लोगों ने कराना प्रारंभ कर दिया।

मैं आपके विधेयक का बहुत-बहुत समर्थन करता हूँ।

**श्री सुरेश वादव :** माननीय उपसभाध्यक्ष महोदय, श्री सुरेश पचौरी जी देश में छोटा परिवार रखने के मानदण्ड संबंधी जो विधेयक लाए हैं उसका समर्थन करता हूँ। वैसे यह

[ श्री नरेश यादव ]

विधेयक सरकार की तरफ से बाजाबता आना चाहिए लेकिन इसे प्रायवेट मेंबरस विल में लाया गया है, इसी बात से स्पष्ट होता है कि सरकार कितना महत्व इस विधेयक को देती है।

आज से 100 वर्ष पहले उपसभाध्यक्ष महोदय, इस दुनिया की आबादी मात्र 51 करोड़ थी और आज से 30 वर्ष बाद इस दुनिया की आबादी 8 अरब हो जाएगी। हमारे माननीय सदस्य बता रहे थे कि वह आबादी इतनी होगी कि इस धरती में उतने मानवों का बोझ उठाने की शक्ति नहीं रहेगी। अर्थात् इस देश पर, दुनिया पर आने वाला जो खतरा है उस खतरे के प्रति इस सदन को आगाह करना बहुत जरूरी है। दुनिया के लोगों को इस ओर निश्चित तौर से ध्यान देना चाहिए। यह सबसे बड़ी बात है अभी गौतम जी बता रहे थे कि 31 करोड़ की जनसंख्या वाला हिन्दुस्तान आज 91 करोड़ पर पहुंच गया है। इस शताब्दी का अन्त होते-होते हम एक अरब हिन्दुस्तानी इस देश में हो जाएंगे। कहां 31 करोड़ और कहां एक अरब जनसंख्या इस देश की होने वाली है जबकि अन्य चीजों के उत्पादन में गिरावट है। लेकिन हमारी जनसंख्या में बढ़ोतरी हो रही है।

पूरी दुनिया का 16 परसेंट लोग हिन्दुस्तान में रहते हैं और इस 16 परसेंट में 40 परसेंट लोग इस हिन्दुस्तान में सिर्फ घनी आबादी वाले बिहार, उत्तर प्रदेश, मध्य प्रदेश और राजस्थान में रहते हैं और यहीं सबसे ज्यादा जन्म दर है। क्यों ज्यादा जन्म दर है अभी सारे सदस्यों ने अपनी बात को बहुत अच्छी तरह से इस सदन में रखा है लेकिन मैं इस बात को समझता हूँ और कह सकता हूँ कि इन्हीं चार स्टेट्स में जन्म दर ज्यादा क्यों है? क्योंकि निश्चित तौर पर यहां अशिक्षा है। लेकिन अशिक्षा ही मूल कारण नहीं है। जन्म दर के बढ़ने के कई कारणों को सारे सदस्यों ने बताया और मैं भी मानता हूँ। लेकिन इसका मूल कारण यहां इन राज्यों की सामंती व्यवस्था भी है। राज-रजवाड़ों की व्यवस्था। राज-रजवाड़ों की व्यवस्था के चलते यहां बच्चों को महत्व दिया जाता है। जिसके परिवार में ज्यादा बच्चे होंगे उसकी पूछ ज्यादा होगी, वही गांवों में रंगदार होता है जिसके 7, 8, 9, 10 या 12 बच्चे होते हैं।

दुर्भाग्य से अगर किसी को एक बेटा ही गया तो समाज में उसको कहीं कोई इज्जत नहीं देता है खास करके मैं गांवों के बारे में कहना चाहता हूँ कि इनकी क्षेत्रीय सम्पत्ति पर कोई न कोई अधिकार कर लेता है। अमल-बगल के लोग कहते हैं कि उसको एक बेटा था इस लिए बेचारे की सम्पत्ति, भूमि हड़प ली गयी। अगर पांच बेटों वाला होता तो सभी लाठी लेकर खेत पर बैठ जाते, कोई हिम्मत नहीं करता इनकी जमीन को दखल करने की। तो यह सामंती व्यवस्था और बिगड़ी हुई कानूनी व्यवस्था भी मूल कारण है इस जनसंख्या की वृद्धि का। इसलिए हम कहना चाहेंगे कि निश्चित तौर पर अगर ईमानदारी से सरकार या इस देश के लोग इस जनसंख्या की वृद्धि को रोकना चाहते हैं तो कम से कम इतना तो करना ही पड़ेगा कि आज जन्म दर जो गांवों में ज्यादा है वहां इस व्यवस्था को समाप्त करना होगा। इस बात को गंभीरता से लेकर सदन को और सरकार को इस पर विचार करना चाहिए।

साथ ही साथ मैं दूसरा कारण बताना चाहूंगा। दूसरा सबसे बड़ा कारण जनसंख्या की वृद्धि का निश्चित तौर से महिलाओं में अशिक्षा है। लेकिन अशिक्षा के पहले भी एक बात जोड़ना चाहता हूँ। तुलसीदास जी ने एक बुरी बात मेरी नजर से और अच्छी बात आम लोगों की नजर से कहीं वे यह कहकर चल गए कि—

कोई नृप होहि हमें क्या हानी ।  
चेरी छाड़ि न होइब रानी ॥

राजा कोई हो जाए, हमको क्या मतलब है। हमको तो यही करना है कि जिनगी भर काम करते रहना है विशेष रूप से सरकार का काम हिन्दुस्तानी लोगों से लगाव ही नहीं है। सरकार क्या कर रही है यह जो विधायिका है, न्यायपालिका है, कार्यपालिका है यह क्या कर रही है गांव का खेत जोतने वाला मजदूर और कमेरे को उसमें क्या मतलब है। उनका तो मतलब है हम काम करके आएं, भरोटा खाना मिलना चाहिए। घर में सो रहे सुबह फिर उनको वही धंधा करना है। इसलिए यह जो हमारे आम हिन्दुस्तानी के दिल और दिमाग पर छायी भावना है कि 'कोई नृप होऊ हमें क्या हानी, चेरी छाड़ि न होइब रानी'। इस भावना को मिटाना होगा। कहना पड़ेगा, बताना पड़ेगा कि हिन्दुस्तान जो है

बहु 90-91 करोड़ लोगों का हिंदुस्तान है। यह नहीं है कि हिंदुस्तान मात्र चंद करोड़ की मुट्ठी में बंद है। इसलिए हिंदुस्तान के लोगों को आज हमें बताना होगा कि हिंदुस्तान आम लोगों का है। यह देश आम लोगों का है। इस देश में आने वाला जो घनघोर संकट है जनसंख्या वृद्धि का उससे एक आदमी नहीं बल्कि 90-91 करोड़ आदमी भुक्तभोगी होने वाले हैं। यह यात अच्छी तरह से आम लोगों को बतानी होगी।

ज्यादा समय न लेकर अंत में मैं एक दो प्वाइंट्स और कहना चाहूंगा। एक बात यह है कि आज महिलाओं की शिक्षा भी इन्हीं चार राज्यों में सबसे कम है जो मने श्री आबादी वाले राज्य बतलाए हैं और लक्ष्य प्राप्ति में भी य राज्य सबसे कम हैं। जहां शिक्षा ज्यादा है, केरल में उसके बाद बंगाल में, गोवा में, महाराष्ट्र में और तमिलनाडु में भी, आप देखेंगे कि वहां पर जन्म वृद्धि रुकी है, मृत्यु दर तो रुकी ही है, जन्म वृद्धि भी यहां रुकी है और इन चार राज्यों में अशिक्षा है जिसके कारण से जन्म वृद्धि बढ़ी है। इसलिए मैं श्री पंचोरी जी के द्वारा लाए गए इस महत्वपूर्ण विधेयक का समर्थन करता हूँ और यही आग्रह करना चाहता हूँ कि इसी गंभीरता से लिया जाना चाहिए।

साथ ही एक बात और अंत में कहना चाहूंगा। हमारे यहाँ यह माना जाता है कि लड़के की शादी 21 वर्ष की उम्र में कर दो और लड़की की शादी 18 वर्ष में कर दो। इसको निश्चित तौर पर बढ़ाया जाना चाहिए। शादी ज्यादा उम्र में हो। कानूनी रूप से रोक लगे और इसे सही मायने में इंप्लीमेंट किया जाए कि लड़के की शादी 25 वर्ष में और लड़की की शादी 21 वर्ष में हो जिससे कि जन्म दर में घटौती हो सके।

अंत में मैं यह कह कर खतम करूंगा कि यह देश के लिए और दुनिया के लिए एक विकराल और विराट समस्या है। अगर आने वाले समय में हम आप हिंदुस्तान या दुनिया के लोग इससे सचेत नहीं हुए और इसको सख्ती से नहीं रोकेंगे तो हम लोगों का विनाश कोई नहीं रोक सकता है। इसलिए इस विनाश को देखते हुए, देश और दुनिया में बढ़ रही जनसंख्या को देखते हुए मैं श्री सुरेश पंचोरी द्वारा लाए गए इस विधेयक का समर्थन करता हूँ।

बहुत बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI MD. SALIM): Dr. B. B. Duta—not present; Shri Nilotpal Basu—not present; Shrimati Kamla Sinha—not present, Shri Jalaludin Ansari—not present; Mr. Minister.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILYERA): Mr. Vice-chairman, Sir, I compliment Mr. Pachouri for taking the initiative to draw the attention of this House to the population problem. I also congratulate the Members who spoke very eloquently on this subject. This problem had been recognised by the Government of India as far back as the year 1951 and an official family planning programme was in place for four decades. In the intervening period the programme has been expanded to include mother and child health care, certain reproductive health services, dissemination of information and development in the international family welfare programmes. India has been recognised as the leader in the area of population-related programmes. Voluntary and informed choice in the matter of determining the family size, spacing of births and methods to be used for regulating the family size has been, and continue to be, the foundation of the National Family Welfare Programme. In clause 3 of the Bill, which is now under discussion, it has been stated that a National Policy be formulated. I wish to inform the House that in pursuance of a similar recommendation by the Committee on population of the National Development Council a committee of experts headed by Shri M. S. Swaminathan, a renowned scientist, was constituted by the Government of India in 1993. The Report of the Swaminathan Committee was received in 1994 and had been tabled in the House in June, 1994. This 'Report has specifically' recommended in para 8 of Part II that incentives in cash and kind given by the Central and State

Governments for acceptors, motivators and service providers be discontinued. Members would be aware that an International Conference on Population and Development had been held in Cairo in 1994, where India had also participated. The programme of action of this Conference emphasised the principle of free and informed choice. It drew up some caustic measures and discouraged incentives and disincentives given to the population to adopt a family norm". I wish to submit that the incentives suggested in clause 4 (2) (b) to (c), (e) of the Bill are not likely to yield significant results and; on the other hand, withdrawal of benefits as suggested in clause 7 of the Bill are likely to adversely affect women belonging to poor sections of the society.

As regards clause 8, Members would be aware that a scheme of giving one increment to Government employees who have undergone sterilisation after having three children, is in force I welcome the other suggestions made by Shri Pachouri and other speakers in the matter for ensuring greater effectiveness of the programme. The fact of having fewer children which itself is a reproductive health measure as well recognised and forms the underlying concept of the family welfare programme- The family welfare programme includes dissemination of information, education, communication, utilising various media! opinion leaders and group of women at village levels. The programme has also the components for involvement of the organised sector and the unorganised sector. Sir- I would like to mention, that the Constitution (Seventy-Ninth Amendment) Bill.

1992 has been examined and approved by the Department related Parliamentary Standing Committee on Human, Resource Development. We intend to have some further consultations on this Bill before bringing it in this House.....

Sir, some points have been raised by the hon. Members. We all know that a National Population Policy, is the need of the hour. As I have already said, a Committee has been set up and a draft has already been submitted to the Parliament. Copies of the draft have been circulated to various Ministries and States. The comments of these Ministries and States are awaited. As soon as we receive the comments, reactions and recommendations, another draft will be presented to this House.

SHRIMATI MIRA DAS (Orissa): Sir, I want to mention two things.

THE VICE-CHAIRMAN (SHRI MD. SALIM):Mr. Minister, will you yield for a moment?

SHRIMATI MIRA DAS; Sir, it was decided in the Cairo Conference not to adopt coercive methods. But most of the Indian ladies have to do it. If we don't take it seriously, then our position becomes very bad. We have to adopt coercive methods-

Secondly, in 1975, before the Emergency, whatever Shri Sanjay Gandhi did and said to do — it is my personal view less child and more trees— was the right thing. He foresaw it. He knew that India was going to face this problem in future. We have to adopt some coercive methods. Mr. Minister, it is your responsibility to give right direction. You must take it seriously. This is a very serious problem before the country today. You can see naked children moving on the roads without food and Shelter. We must take some positive

measures to solve this problem. Thank you.

SHRI C. SILVERA; Sir, I can appreciate the concern of the hon. lady Member. As I said, the expert opinion has been submitted and it is under consideration. But it has not yet been finalised. As I said earlier, population problem not only involves the Health Ministry, but it also involves various Ministries. Almost all the Ministries are involved in it. We are waiting for the comments of various Ministries and States. As soon as we get the comments and reactions, we will again have a discussion. At that time everybody will be free to express his or her opinion. There is always room for discussion on this matter. Some Members have said that the Government is not serious about this population programme. As I have said earlier, the Government is very serious and this problem is being tackled from 1951 onwards. I can also say that because of the Government's sincerity and approach, there is a lot of improvement in the control of population. We can see the statistics. 1951—61, the birth rate was 41.7 for a population of 1000. In 1981, it was, 32.7 and in 1992, it was 28.7. The fertility rate in 1951—61 was, 5.97; in 1981 it came down to 4.5 and in 1993 it further came down to 3.6. Infant mortality rate has also come down. In 1951—61, it was 146. In 1981, it was 110 and in 1983, it was 74. It is not merely a question of controlling the population. We should also take into account the number of births that have been averted. Had the births not been averted, that much of population would have been added to the present population. In 1951—61, the estimated number of births averted was 0.4 million. In 1981, the estimated number of births averted was 42.2 million and in 1993, it was a record figure. The number of births averted was 168.8 million. So, we cannot say

that the family Planning Programme is not effective. Even then, we are not satisfied and this is the reason why we are trying to evolve a new national population policy.

THE VICE-CHAIRMAN (SHRI MD. SAILM): Mr. Minister, will you please yield for some time?

OR. B. B. DUTTA (Nominated):, Mr. Vice-Chairman, Sir, the hon. Minister is saying that the Family Planning Programme has been quite effective and he is supporting his contention with statistics, I would like to invite his attention to a most important thing. We have to analyse the statistics to find out how uniform the effect of the Family Planning Programme has been. Has it been uniformly effective in all sections of population, the rural, the urban, the semi-urban population? Has it been uniform amongst various communities? There are resistances from various angles which are not reflected in such generalised statistical analysis—Another question that is very much central to this Small Family Bill that Mr. Pachouri has brought before the House is the status of women. If women are not liberated, if women are not strong enough, how can you implement the Family Planning Programme? In the Bill you say that any woman who has two living children shall not be provided with maternity benefit in any Government hospital, dispensary, and Primary Health Care Centre for the birth of her third child. Now, here we are going about it in a wrong way. We are focussing attention on women as if she is guilty of having the third child. You make a survey. You will find that there are thousands and thousands of women who are giving birth to the third, the fourth and the fifth child. She being only a passive partner. She has no control over the situation whatsoever. Then, why do you penalise women in a male-dominated society

where they are not at all liberated? Why do you put the blame on women.' She has no independent status. She has to come to terms with the sdtua-tioB. She has to make compromises That is why when the hon. Minister said that the Government would try to do something to formulate a policy, I said that come broad, healthy guidelines should be provided firs'- To whatever society we may belong, our women should not be enslaved in the name of religion. It is not only a question of having a small family but also it is a question of woman's health. If a woman has to give birth to five or six children, imagine the pain and sufferings that she has to undergo. You said there were many angles. I agree with you. But if the Government iteelf does not think in a proper way, in a correct way which has access to all material, all statistics and which undertakes various analyses, what policy can we have? What policy will the nation get from the Government? We would like the hon. Minister to see that sufficient amount of research "s made into the matter before the policy guidelines are issued. We are approaching the 21st century shortly and we should subject ourselves to mere slogans raised by some fundamentalists, some com-munalists and some obscurantists We are a free society, a open society, a democratic society. We have enough education. We have, got enough scientific training and we should be able to think rationally. We have got nothing to do with all these bogus things. We should not submit to all these things. In a population policy, we must first of all ensure that women are liberated.

THE VICE-CHAIRMAN (SHRIMD. SALIM): Mr. Dutta, let the Minister reply.

DR. B. B. DUTTA: Sir, this is a very important matter.

THE VICE-CHAIRMAN (SHRIMD. SALIM): You are correct.

DR. B. ft. DUTTA: That is why I want to have a few minutes time. I am not standing in the way of the Minister. Since the matter is a very important one, I would like to high, light certain points.

Some people say that industrialisation is the best contraceptive and that it will control the population explosion. Fine. But what is the incidence of industrialisation and ..hat is its effect all over India? India is a vast country with, some areas having primitive economies and some other areas having the most advanced economies, we have to see that our population policy takes care of 3all these aspects.

Thank you, Sir.

DR. C. SILVERA; Mr. Vice-chairman. Sir. •• {Interruptions} •

SHRI S. JAIPAL REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, .. (Interruptions)..

THE VICE-CHAIRMAN (SHRIMD. SALIM): Are you speaking on this matter?

SHRI S. JAIPAL REDDY; Not on this matter.

Mr. Vice-Chairman, in our absence, during the private Members' time, I am told that a Motion has been adopted toy the House surreptiously, behind our back, without our knowledge and contrary to the principle» we agreed upon in the morning in regard to the composition of this

committee. This - is illegal, this is irregular and such a thing could not be done. I there fore, request you to get that parti cular " Motion ' rescinded by the House. Mow itself you take the sense.of the .House and- decide the issue. . . .

THE VICE-CHAIRMAN (SHRI MD. SAIUM): At that time, Shrimati Kamia Sinha was presiding over the Rouse. I wag not, here. But whoever' was there in the Chair, he or she must have given the permission. *We will have to look into* the matter whether the procedure laid down is properly followed or not. If it is net followed, obviously the Chair man will take notice of that.

SHRi S. JAIPAL, REDDY: Sir, I consulted Madam Kamla Sinha, the Presiding Officer at that time who belongs to our party. She was told by the hon Minister that this list had been prepared in consultation with the Opposition. This was a misrepresentation. I don't want to use very strong words. The Presiding Officer was grossly, deliberately misled, and this Motion needs to be rescinded. . The whole list must be looked at afresh:

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Jaipal Reddy, normally during the Private Members' Business, we do not undertake any other business...

SHRI S- JAIPAL REDDY: And this was done. That is the reason. We rwere not present,

THE VICE-CHAIRMAN (SHRI MD. .SALIM): Let me say. You art right. And then, even if we takreenp some important matter, we have to follow a certain procedure, namely, circulation of the supplementary list of business, informing Members as' to what is going to be

there and all those things. So, we will definitely go into it to find out whether the procedure laid down is followed or not. Let us continue with the. Private. Members' Business. Let .us\* not.further kill the time of the Private. Members' Business.

SHRI CHATURANAN MISHRA (Bihar): In between the Private Members' time, no motion should have been carried. That is the general procedure. Apart from this, this matter must be looked into. Whatever a consensus was arrived at, that also was not followed. Nor were tner any consultations. In the first sitting, we had decided that we would have consultations, have a consensus and then do it.

Then, I have myself to say one thing. . We will take this up now after 5 o'clock. .We should not repeat the same thing as they have done. We will do it after 5 o'clock.

THE VICE-CHAIRMAN (SHRI MD. SALIM): That is what I am telling. Now, at this moment, please do not kill the time set for Private Members' Business. We will just go through it and then, after it is over, we can have the consultations.

SHRI S. JAIPAL REDDY: The point is,' if during the Private Members' time, a motion could be adopted, right during the private Members' time the same motion could be rescinded .

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please, Jaipalji., the Minister.was on his legs. -He was replying. In between I allowed certain people to raise certain ques tions There is a voting in the Lok Sabha and he has to go. Let him finish his speech and then we can take it up.

.Mr... Minister-, you please conclude and then you can go for voting. You conclude, please.

DR. C. SILVERA: I know the concern of some Members about women. It is our intention — and our programmes are also aimed at it — that women are taken care of in the country. We have a lot of programmes for women.

Sir, I think I have covered most of the things. Keeping in view the fact that reducing the rate of growth of population is recognised in the 8th Five Year Plan as a priority area, the fact that the Government is already committed to this task and the fact that incentives and disincentives for the entire population are not the best method of achieving the goal, I request Mr. Suresh Pachouri to withdraw the Small Family (Incentives and Motivation) Bill, 1991.

**श्री सुरेश पचौरी (मध्य प्रदेश) :** माननीय उपसभाध्यक्ष जी, मैं जब स्मॉल फैमिली इंसेंटिव एवं मोटिवेशन बिल, 1991 पर चर्चा कर रहा था तो उस समय मैंने माननीय मंत्री जी से यह निवेदन किया था कि परिवार नियोजन कार्यक्रम को प्रेरित करने के लिए उन लोगों का विभिन्न क्षेत्रों में इंसेंटिव देना आवश्यक है जो सीमित परिवार में विश्वास करते हुए अपने परिवार में केवल दो ही बच्चे पैदा करते हैं और इसके लिए मैंने अलग-अलग क्षेत्रों में किस प्रकार की सुविधाएं दी जानी चाहिए, उनकी व्याख्या की थी। साथ ही जिस परिवार में दो से अधिक बच्चे हों, उस परिवार को डिस-इसेंटिव मिलना चाहिए, इस बात का भी जिक्र किया था। (व्यवधान) उनको डिसएडवांटेज नहीं मिलना चाहिए— प्रमोशन में और दूसरी जगह।

**श्रीमती भीरा दास :** जो लोग इसके बाहर हैं, उनके लिए बोलिए न।

**श्री सुरेश पचौरी :** अदर दैन गवर्नमेंट सर्विस भी कुछ सुविधाएं लोगों को मिलती हैं, उन सुविधाओं से उनको वंचित रखना चाहिए, यह मेरा कहना था। उपसभाध्यक्ष महोदय, मैंने यह भी निवेदन किया था कि जो पुरुष वैसेकटामी कराते हैं, उनको मात्र 180 रुपये मिलते हैं और जो महिलाएं ट्यूबेटिंग करती हैं, उनको मात्र 200 रुप

मिलते हैं। इसलिए यह आवश्यक है कि इस में भी बढ़ोतरी की जाए। इसके संबंध में माननीय मंत्री जी ने कोई आश्वासन नहीं दिया है। साथ ही पॉपुलेशन ग्रोथ हो रही है। जिस अनुपात में दूसरे देशों के मुकाबले, जो चीन का, श्रीलंका का, थाईलैंड का, इंडोनेशिया का मैंने जिक्र किया था, जो कम गति में हो रही है और आगे 2001 तक वह पॉपुलेशन ग्रोथ रेट कम हो, इसके लिए क्या उपाय किए जा रहे हैं, उनकी भी व्याख्या माननीय मंत्री जी ने अपने उत्तर में नहीं की है लेकिन मैं यह चाहूंगा कि दूसरे देशों में परिवार नियोजन कार्यक्रमों से प्रेरणा लेकर हमारे देश में भी क्योंकि यह एक राष्ट्रीय समस्या बन गई है और इस राष्ट्रीय समस्या से मुक्ति पाने के लिए जब सभी राष्ट्रीय दलों के लोगों ने इस सदन में जो सदस्य राजनीतिक पार्टियों से संबंधित हैं, इस दृढ़ इच्छाशक्ति को उजागर किया है कि जनसंख्या नियंत्रण बहुत आवश्यक है। क्योंकि यदि जनसंख्या पर अंकुश नहीं लग पाया तो हमारे देश की तरक्की रुक जाएगी। इसलिए इस दिशा में क्या कदम उठाए जा रहे हैं, उनकी भी व्याख्या की जानी बहुत आवश्यक

मान्यवर, मैं उन सब माननीय सदस्यों का आभारी हूँ जिन्होंने इस छोटा परिवार (प्रोत्साहन और अभिप्रेरण) विधेयक, 1991 के संबंध में जब चर्चा की तो न केवल बढ़ती हुई जनसंख्या पर चिंता व्यक्त की बल्कि उन्होंने इस बात पर भी जोर दिया कि परिवार नियोजन कार्यक्रम को प्रोत्साहन दिया जाना आज की महती आवश्यकता है और इसके लिए उन परिवारजनों को जो इन कार्यक्रमों को अंगीकार करते हैं और अपनाते हैं उनको प्रोत्साहित किया जाना बहुत आवश्यक है। उन्होंने इस बात की आवश्यकता पर जोर दिया, मैं उन सब माननीय सदस्यों का आभारी हूँ। मुझे विश्वास है कि माननीय मंत्री जी इन सारी बातों का स्पष्ट उत्तर देकर और यह भी बताएंगे कि स्वामीनाथन कमेटी की अनुशंसा के आधार पर नेशनल पॉपुलेशन पॉलिसी सरकार को तरफ से कब प्रस्तुत करने जा रहे हैं। साथ ही जो 1994 में करों में पॉपुलेशन एंड डेवलपमेंट को क्रॉसिंग हुई थी, उसकी अनुशंसा के आधार पर हमारे

देश में पापुलेशन कंट्रोल करने के लिए किस प्रकार से कदम उठाए जा रहे हैं। जब व अपना इस बारे में दोबारा उत्तर देंगे तो यदि मैं उससे संतुष्ट होऊंगा तो मैं अपना यह विधायक वापस ले लूंगा।

THE VICE-CHAIRMAN (SHRI MD, SALIM): Mr. Pachouri, are you withdrawing your Bill?

SHRI SURESH PACHOURI: I have asked something else. He has not replied to my queries.

DR. C. SILVERA: Sir, as I said in my reply earlier, the Government is very serious about the population problem in the country and a Draft Population Policy has been prepared by an Expert Committee under the Chairmanship of Dr. Swa-minathan and the same has been placed on the Table of the House. (*Interruptions*).- I believe, the hon. Members must have read the draft policy. As I said earlier, since various Ministries and Departments are involved in it, we have sought their opinion. We have also sought the opinion of all the State Governments and as soon as we receive their comments, a final draft will be made which will be presented to the House.

In the International Conference on Population and Development which was held in Cairo in 1994 of which the Indian Government is a signatory for action programme, it was felt in that meeting that population is not the problem of the Ministry of Health alone. Most of the Ministries are important in controlling the population in the country. It involves the education of the public in general. Where there is higher literacy in India, we have very good result also, for example, in Kerala, Tamil Nadu and some other States. The statistics show that where the literacy of women is high tackling the population problem also has been successful. As I said earlier, the incentives and disincentives have

been formulated for the Central Government employees, but it is a common feeling, both by the Experts Committee as well as by the International Conference on Population and Development held in Cairo, that incentives for the general population is not advisable at this stage. But I think that has to be considered again. As I said, it has not been finalised and a lot of work has to be put into this and the concern of all the Members who have not spoken also is about the population explosion in the country. And the Government is trying its best to control this. As I have said earlier, most of the points raised by Shri Suresh Pachouri have been covered and it is under the consideration of the Government. The incentives the monetary incentives, that have been given so far, it is a feeling that this Committee, may not be continued for various reasons. It is under the consideration of the Government. There are some differences of opinion about incentives also. Some States were to continue these monetary incentives, some other States feel that there should be flexibility so that money could be given by way of medicines or in some other form. And that also has not been finalised and this will be taken care of in the final draft. I think that it covers most of the points raised by Shri Suresh Pachouri.

**श्री सुरेश पचौरी :** उपसभाध्यक्ष जी, माननीय मंत्री जी ने अपने उत्तर में जिन बातों का उल्लेख किया है और बढ़ती हुई जनसंख्या पर बिता आहिर करते हुए परिवार कल्याण कार्यक्रमों को . . . (व्यवधान)

**श्री संघ प्रिय गोतम :** पचौरी जी, अगली बार कोई भी सरकार आए, वह इस पालिसी को लाए ऐसा आश्वासन लें।

**श्री सुरेश पचौरी :** परिवार कल्याण कार्यक्रमों को प्रोत्साहित करने के लिए आवश्यक

कदम उठाये जायेंगे। साथ ही मंत्री जी ने यह भी आश्वासन दिया है कि स्वामीनाथन कमेटी की अनुसंधान के आधार पर नेशनल पॉपुलेशन पालिसी को जल्दी ही मदन में प्रस्तुत किया जाएगा। इन सब बातों को मद्देनजर रखते हुए मैं उनका ध्यान इस बात की ओर आकर्षित करते हुए जो फेमिली वेलफेयर प्रोग्राम चल रहे है उनका लक्ष्य निर्धारित किया गया है। उसके मुकाबले जो उपलब्धियां हैं 91-92, 92-93 और 93-94 का, इनमें टारगेट्स अचीवमेंट से कम है, इन पर भी माननीय मंत्री जी ध्यान देंगे। यह बहुत आवश्यक है। कोई भी साल ऐसा नहीं रहा जो लक्ष्य मंत्रालय ने निर्धारित किए, उसके मुकाबले जो भी उपलब्धि है वह पूरा रही हो, बल्कि कम रही है। इन सब बातों को गंभीरता से देखते हुए माननीय मंत्री जी कारगर कदम उठावेंगे, ऐसी मुझे आशा है। इन शब्दों के साथ मैंने जो स्माल फेमिली (इटेसिव एंड भोटिवेशन) बिल, 1991 जो मैंने चर्चा के लिए प्रस्तुत किया है, उस में वापस लेता हूँ।

THE VICE-CHAIRMAN (SHRI MD. SALIM): Shri Suresh Pachouri seeks permission to withdraw the Bill.

The Bill was, by leave, withdrawn.

THE VICE-CHAIRMAN (SHRI MD. SALIM): The Domestic Workers (Condition of Service) Bill, 190 to be moved by Dr. Bapu Kaldate. He is not Here. The Constitution (Amendment) Bill, 1994 (insertion of new article 326A) to be moved by Shri Satish Pradhan. He is not here.

RAILWAYS PROTECTION FORCE  
(AMENDMENT) BILL, 1994.

**श्रीमती चन्द्रकला पांडेय (पश्चिम बंगाल) :** उपसभाध्यक्ष महोदय, मैं प्रस्ताव करती हूँ कि :

“रेल संरक्षण बल अधिनियम, 1957 का और संशोधन करने वाले विधेयक पर विचार किया जाए।”

माननीय उपसभाध्यक्ष महोदय, रेलवे की संपत्ति और रेल में यात्रा करने वाले लोग जो सामान ले कर जाते हैं, वह कितने असुरक्षित हैं और आप उनको सुरक्षा की कितनी जरूरत है, इस उद्देश्य से रेलवे प्रोटेक्शन फोर्स बिल में यहां उपस्थित करना चाहती हूँ। रेल संबंधी अपराध तो रेलवे विभाग और रेल यात्रियों की संपत्ति से अपराधों में आए दिन हम देख रहे हैं कि इनमें कितनी वृद्धि हो रही है। इन अपराधों का मुकाबला करने के लिए अभी हमारे सामने दो अभिकरण हैं— रेलवे संरक्षण बल और सरकारी रेलवे पुलिस। रेल संरक्षण बल का एकमात्र दायित्व रेल संपत्ति का संरक्षण करना है।

**श्री चतुरानन मिश्र (बिहार) :** मेरा प्वाइंट ऑफ आर्डर है। रेलवे का कोई मंत्री यहां उपस्थित नहीं है।

**उपसभाध्यक्ष (श्री मोहम्मद सलीम) :** चतुरानन जी, आपका कहना सही है लेकिन आप जानते हैं कि वे एक्सीडेंट वाले स्थान पर गये हैं। एक ही मंत्री है रेलवे के।

SHRI JAGESH DESAI (Maharashtra):  
He is in the Lok Sabha for voting

**श्री चतुरानन मिश्र :** एक कहते हैं कि वोटिंग में गये हैं और आप कहते हैं एक्सीडेंट वाले स्थान पर गये हैं। बीच में कुछ गथा है ... (व्यवधान)

**उपसभाध्यक्ष (श्री मोहम्मद सलीम) :** आप मेरी बात सुनिये। दो तीन बिल इसके पहले आने वाले थे लेकिन वह मैम्बर हैं नहीं। जब तक दूसरे कोई मंत्री नोट ले लेंगे। बिल को इंड्रीड्यूस करने कीजिये। (व्यवधान)

**श्री त्रिलोकी नाथ चतुर्वेदी (उत्तर प्रदेश) :** हनुमनतप्पा साहब नोट ले रहे हैं क्या ?

**श्री हेच हनुमनतप्पा (कर्नाटक) :** नहीं।

Will you certify as the CAG? You cannot do that.

**श्रीमती चन्द्रकला पांडेय :** इस सिलसिले में मैं यह कहना चाह रही थी कि रेल संबंधी